

LOK SABHA
UNSTARRED QUESTION NO. 2457
TO BE ANSWERED ON 1st August, 2016

FINANCIAL ASSISTANCE UNDER CSR SCHEME

**2457. SHRI RAM PRASAD SARMAH:
SHRI GODSE HEMANT TUKARAM:
SHRI NABA KUMAR SARANIA:
SHRI P.R SUNDARAM :**

पेट्रोलियम एवं प्राकृतिक गैस मंत्री

Will the Minister of Petroleum & Natural Gas be pleased to state:

(a) Whether the Oil Marketing Companies (OMCs)/Oil and Natural Gas Corporation Limited (ONGC)/GAIL donate/allocate funds under their Corporate Social Responsibility (CSR) for the social upliftment of scheduled and backward areas of the country;

(b) If so, the region/head-wise funds allocated for the purpose by various OMCs during the last three years and the current year along with the action taken by the Government against such companies which have not utilized CSR funds as per the laid down norms/criteria, Public Sector company/State/UT-wise including GAIL;

(c) The details of social welfare work done in the country for Scheduled Castes/Scheduled Tribes and other weaker sections by various OMCs, Public Sector company/State/UT-wise including Maharashtra;

(d) Whether the Government proposes to allow OMCs to spend their CSR funds for health treatment for cancer patients, upliftment of tea garden workers in Assam and other projects taken up/completed in the North Eastern States;

e) If so, the quantum of funds allotted/spent and financial support provided by OMCs to various Non-governmental Organisations and list of projects completed/pending through CSR funds during the said period, State/UT-wise including North Eastern States?

ANSWER

पेट्रोलियम एवं प्राकृतिक गैस मंत्रालय में राज्य मंत्री (स्वतंत्र प्रभार) (श्री धर्मेन्द्र प्रधान)

MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF PETROLEUM
& NATURAL GAS (SHRI DHARMENDRA PRADHAN)

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(a) to (e) : Public Sector Undertakings (PSUs) are required to allocate at least 2% of their profit as CSR budget calculated as per the guidelines issued by Department of Public Enterprises. CSR budget is being allocated as per the Companies Act, 2013. All activities including health care are carried out as per the Schedule VII of the Companies Act, 2013. CSR activities are focused at the entire community in the work centres. The funds allocated by Oil Marketing Companies (OMCs)/Oil and Natural Gas Corporation(ONGC)/Gas Authority of India Limited(GAIL) for the last three years and current year are as under:-

PSU	2013-14	2014-15	2015-16	2016-17
IOCL	102.36	133.40	161.11	217.10
BPCL	34.00	76.01	154.66	218.21
HPCL	23.74	34.07	71.75	82.90
ONGC	418.52	660.61	593.70	535.69
GAIL	14.50	14.13	59.50	38.65

*All figures given in Rs.(in crores)

The State/UT wise details of major CSR activities including social upliftment of Scheduled Castes/Scheduled Tribes and other weaker sections undertaken by OMCs/ONGC/GAIL are available on the website of the Ministry viz. at petroleum.nic.in.
